

¢ITEM NO.12

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.5/2016 in Civil Appeal No(s).446/2013

KAMLA SHANKAR DUBEY & ORS.

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(For impleadment and office report)

Date : 03/10/2016 This application was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE ASHOK BHUSHAN

[IN CHAMBERS]

For Appellant(s) Mr. Rajeev Kumar Gupta, Adv.

Mr. Balraj Dewan,Adv.

For Respondent(s)

Mr. Ravindra Kumar,Adv.

Mr. Vikrant Singh Bais,Adv.

Ms. Shalu Sharma,Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed for, list after two weeks.

(ASHA SUNDRIYAL)

COURT MASTER

(INDU POKHRIYAL)

COURT MASTER